## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, N/W: ROHINI DISTRICT COURT: DELHI

(General Administration Branch, N/W)

No. 2255 /GAB/ NW/Rohini/2024

Delhi, dated the 2/2/24

## Notice

Tenders/ applications are invited from General Public for the allotment of 01 Canteen (2<sup>nd</sup> Floor, Rohini Court Building), 02 shops (No. 03-Stationery/ Law Books & No. 15-Stationery/ Courier Service) in Rohini Court Building, 24 Table Seats (23 Petition Writers {Hindi-03 & English-20} & 01 Stamp Vendor), 3<sup>rd</sup> Floor, Lawyers' Chamber Building, Rohini Court Complex & 09 Photocopiers purely on license basis for a period of one year (which may be renewed for one year and can be extended upto further 02 years).

The prescribed application form along with terms and conditions can be obtained from Room No. 400, General Administration Branch, N/W, Rohini Court, Delhi w.e.f 12.02.2024 to 26.02.2024 between 11:00 am to 3:00 pm against non-refundable cash amount of Rs.1000/- (for Canteen & Shops) & Rs.600/- (for Tables). In compliance of minutes of meeting of Building Maintenance Committee (North-West & North) dated 10.10.2023, the applicants who had purchased the forms pursuant to notification No.1202/GAB/NW/Rohini/2022 dated 20.09.2022 are given relaxation not to pay again for purchasing fresh applications forms. Last date for submitting Tender / Application forms is 29.02.2024. No application would be entertained after 03.00 pm on 29.02.2024.

The Principal District & Session Judge (N/W) reserves the right to accept or reject any or all the applications without assigning any reasons thereof.

(Vimal Kumar Yadav) Principal District & Sessions Judge, N/W Rohini Coust, Delhi.

No. 2356 - 72 /GAB/NW/Rohini/2024

Delhi, dated the 2/2/24

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Copy forwarded for information and necessary action to:-

1. Notice Board (through Care Taker) at all District Court Complex: Rohini, Tis Hazari, Patiala House, Karkardooma, Saket, Rouse Avenue & Dwarka.

2. Website Committee, Rohini Courts and Tis Hazari Courts, Delhi.

3. For publication in English & Hindi daily newspapers.

4. For affixation (through Care Taker) at conspicuous place of Rohini Court Complex, Delhi.

(Vimal Kumar Yadav)
Principal District & Sessions Judge, N/W
Rohini Court, Delhi.